



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.01.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 03.02.2025 & 04.02.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	Surbhi Anand	Ankit Kohli Anjali Singh-R18, 19 Aditya Kanodia-R16&17 Rishav Banerjee Abhishek Singh- R13 Manju Bhuteria- R4&9 Rishika Goyal- R1 Uditha Chakravorthy- R5&6
2.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	Pooja M. Saigal Abhay Singla	Sakesh Kumar-R1 Rajshekhhar Rao-R2 U.A. Rana-R3 Gitanjali N. Sharma Rajesh P.
3.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair Abhay Singla Abhijeet Sinha Pooja M. Saigal	Sakesh Kumar-R1 U.A. Rana Vijay Nair-R2 Himanshu Mehta-R3
4.	Comp. App. (AT) (Ins) No. 1175 of 2023	Hemendra Bosmiya & Anr. Vs. Om Prakash Agarwal & Anr.	Kunal Kanungo	Aayush Agarwala Auritro Mukherjee-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar